

**GOVERNMENT OF INDIA
FOOD PROCESSING INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:6507
ANSWERED ON:07.05.2013
UPGRADATION OF TECHNOLOGY
Pandurang Shri Munde Gopinathrao

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government proposes to provide any incentive to the State Governments and private entrepreneurs to upgrade the technology of food processing industries in various States;
- (b) if so, the details thereof, State-wise including Maharashtra;
- (c) whether foreign funding has also been sought for this purpose; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (DR CHARAN DAS MAHANT)

(a) Yes, Madam.

(b) Ministry of Food Processing Industries under its 11th Plan Scheme for Technology Upgradation /Modernization/ Establishment of Food Processing Industries provided financial assistance for creation of new processing capacity/Upgradation of existing processing capabilities/modernization of Food Processing Sector to food processing units of grants-in-aid to the implementing agencies/ entrepreneurs @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakhs in general areas, or @ 33.33%, subject to maximum of Rs. 75.00 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North- Eastern States, A&N Islands, Lakshadweep and ITDP areas. The implementing agencies include Central / State Government organizations/PSUs /NGOs/Cooperative societies and private sector units and individuals. The details of the financial assistance provided to the agencies/ entrepreneurs in the country including Maharashtra during 11th Plan period and 1st year of 12th Plan (2012-13) towards committed liabilities of 11th Plan is Annexed.

Ministry had launched a new Centrally Sponsored Scheme-National Mission on Food Processing (NMFP) during 12th Plan (2012-13). The above scheme has been subsumed in the Mission and as such applications are received by States/UT Governments only under the above component. No applications for the scheme are received by Central Government w.e.f. 01.04.2012.

(c) No, Madam.

(d) Does not arise.